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GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

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NOTIFICATION
INCOME TAX

No.1594 (F.No.197/128/76-IT(AI)): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The India Bible Society Trust Association, Bangalore" for the purpose of the said section for and from assessment year 1975-76.

Sd/-

(K. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

TO

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Copy to:-

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2. The Commissioner of Income-tax, Karnataka-I, Bangalore with reference to his letter No.CIB-718/91/76-CIT-I dt. 1.12.76.
3. All Commissioners of Income-tax.
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AUTHORISED FOR ISSUE

(R.V. RAMANAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (IS&P)

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